Sr. No. 728 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 223/2019

Shabir Ahmad Mir

.... Petitioner/Appellant(s)

Through:- Mr. Parvaiz Nazir, Advocate (through video conferencing)

V/s

State of J&K and ors.

.....Respondent(s)

Through:-

Mr. B. A. Dar, Sr. AAG (through video conferencing)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

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ORDER

Mr. B. A. Dar, learned Sr. AAG, submits that he has not received the copy of the petition, as such, could not file the counter.

Learned counsel for the petitioner to provide the copy of petition to Mr.

Dar, learned Sr. AAG, who shall file counter by or before the next date of hearing. Detention record be also kept available on the next date.

List on 23.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 12.06.2020 Ram Murti